Dr. P. S. Deshmukh: Yes, Sir.

Dr. K. L. Rao: The area that is affected in the Ujjaina-Goverdhan region will be about 3,000 acres in Punjab and about 25,000 acres in Rajasthan, and in Uttar Pradesh it is not yet known. As I said, the water is just flowing into Uttar Pradesh, and we do not know what that area would be. What I was trying to say is that if there be no further rains and if it is possible for us to drain out all this area, most of the area can be sown with rabi crop.

Shri Iqbal Singh: May I know whether it is a fact that most of the water comes from Rajasthan and passes through Punjab and Uttar Pradesh and if it is not channelised, what steps do the Government propose to take through the Inter-State Boards, and may I know whether any effective action will be taken so that the people do not suffer?

Dr. K. L. Rao: What the hon. Member says is not quite correct. Water that is now coming from the Ujjaina lake is mostly from Punjab; the only drain that flows through both in Rajasthan and Punjab and enters Ujjaina is the Landowa drain. The Landowa drain has got a catchment area of 120 sq. miles in Punjab and 140 sq. miles in Rajasthan. Therefore, we cannot say whether the water is entirely in Rajasthan or Punjab. Whatever it is, we should not treat it as either Rajasthan waters or Punjab waters. It is Indian waters.

WRITTEN ANSWERS TO QUESTIONS

Treason Trials in South Africa

*295. Shri Sarkar Murmu:
Shri Vishram Prasad:
Shri Dinen Bhattacharya:
Dr. Ranen Sen:
Dr. Saradish Roy:

Will the Minister of External Affairs be pleased to state:

- (a) the attitude taken by the Government of India in regard to the recent trial of Mr. Mandela and others in South Africa; and
- (b) whether any move was made recently by the Government of India's representative at UNO in this connection?

The Deputy Minister in the Ministry of External Affairs (Shri Dinesh Singh): (a) The Government of India have condemned the trial of Mr. Mandela and others in South Africa as but another manifestation of Govt. of South Africa's obnoxious racial policies. The so-called 'treasontrials' present a challenge to human dignity guaranteed under the U.N. Charter.

(b) Yes, Sir. At the U.N. Security Council meeting held in June 1964, India's representative condemned the life sentences passed on Mr. Mandela and seven others as "harsh and unjustified" and supported the resolution calling for abrogation of the trials and grant of amnesty to victims of apartheid.

Delhi-Calcutta Teleprinter Link

*296. Shri S. M. Banerjee:
| Shri B. K. Das:
| Shri M. L. Dwivedi:
| Shrimati Savitri Nigam:
| Shri S. C. Samanta:
| Shri Yashpal Singh:
| Shrimati Renu
| Chakravartty:

Will the Minister of Communications be pleased to state:

- (a) whether it is a fact that the Delhi-Calcutta Teleprinter Link remained dead for 30 hours on the 23rd June, 1964 and again on the 19th August, 1964;
- (b) if so, whether this always happens on this particular line; and
- (c) if so, steps taken to avoid future recurrence?